

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/3211/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the th 27 March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAJ/2024/368 dtd. 20.03.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.03.2024 and 22.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 20.03.2024 till the morning of 27.03.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/3212/A, dated , 27-03-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
